

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JAIPUR SCIENTIFIC AGRICULTURE SOLUTIONS PRIVATE LIMITED Date of Commencement of Liquidation: 15-12-2023; List of Stakeholders as on Date: 13-02-2024; Name of IP: Mr. Sudhir Bhansali; Process Number: 1; Last 5 digitof registration number: 11799

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				632759.00				NA
2	Liquidation costs incurred till date				25484.00				NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	2	2515750.00	2	2515750.00	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	15	3308754.00	14	3187320.00	0	121434.00	0	Annexure 6
7	Operational creditors (Government Dues)	1	11149420	1	1	0	0	11149419	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	47000	2	47000	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		20	17020924	19	6408314	0	121434	11149419	